Borders World Press Freedom Index for 2013 ranking at 140 out of 170 nations reflecting the India's recent problems with freedom of speech; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) The Government has come across media reports carrying the results of survey by 'Reporters Without Borders' and World Freedom Index 2013 compiled by the body.

(b) The Government has not conducted any study on the Report which ranks India on global press freedom.

Monitoring post-sale use and pilferage of ammonium nitrate

2524. SHRI SANJAY RAUT:

SHRI ANIL DESAI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Hyderabad blasts have highlighted the need for a proper monitoring system for post-sale use and pilferage of ammonium nitrate
 - (b) whether Government has notified the ammonium nitrate rules; and
- (c) if so, what action Government is taking to plug lacunae in the ammonium nitrate licensing regime?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) The need for a proper monitoring system for post sale use and prevention of pilferage of Ammonium Nitrate is in the careful notice of Government since long and the Ammonium Nitrate Rules, 2012 has been notified *vide* G.S.R 553 (E) dated the 11th July, 2012 by the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.

(c) The Central Government has instructed the State Governments not to allow any manufacturers, converters, users, transporters, stevedores, sellers, possessors, Importers and exporters to operate without having made an application for issue of license to the prescribed authority under the Ammonium Nitrate Rules, 2012.